SHRI M. MANJURAN : Are Trade Union activities governed by the Trade Union Act or by any other Act under which the District Magistrate can issue circulars about Trade Union activities ?

SHRI ABID ALI : Trade Union activities certainly should be conducted according to law. These instructions did not violate the provisions of the Trade Union Act. This particular instance is not concerned with Trade Union activities.

SHRI M. MANJURAN : Is it not interference with lawful Trade Union activities ?

SHRI V. V. GIRI : This matter has nothing to do with Trade Union activities. There has been a sort of misrepresentation on the part of the Union to these people by saying that they would like to have some pooja collections while actually the collections have been made for trade union activities. That is the differentiation.

SHRI K. C GEORGE : Is the hon. Minister aware that the planters are taking advantage of this order.

SHRI V. V, GIRI : I hope not, and I shalf see that they do not.

SHRI B. GUPTA : May I know what steps were taken to consult the representatives of the Trade Union?

SHRI ABID ALI : There was no question of consultation.

HYDERABAD GOLD MINES

*262. DR. R. B. GOUR : Will the Minister for LABOUR be pleased to state :

(a) the total number of employees in the Hyderabad Gold Mines, Hutti, in Raichur District (Hyderabad State);

(b) the total number of quarters provided for' the employees and the floor space of each type of quarters ;

(c) the minimum and the maximum numbers of individual families sharing one quarter;

(d) the number of those living without any housing facilities;

(e) whether Government have prepared any scheme for providing proper facilities for housing the Hutti Mine employees ; and

(/) if the answer to part (e) be in the affirmative, what steps Government have taken to implement this scheme?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a) 1162.

(b), (c) and *(d).* Information is being collected and will be placed on the Table of the House in due course.

(c) No.

(/) Does not arise.

SHRI V. V. GIRI : Sir, I suggest ! all the three questions Nos. 262, 263 and 264 can be answered together. All these are connected questions.

MR. CHAIRMAN : Yes.

HYDERABAD GOLD MINE LABOUR UNION

◆263. DR. R. B. GOUR : Will the Minister for LABOUR be pleased to state :

(a) whether the Hyderabad Gold Mine Labour Union, Hutti, Raichur District, Hyderabad State, was accord ed recognition by the employers ;

(b) whether the said recognition has recently been withdrawn;

(c) if the answer to part (b) be in-the affirmative, what were the grounds for withdrawing the said recognition;

(d) what steps Government propose to take to secure the restoration of the recognition to this Union;

(e) whether the said Union submitted to Government a memorandum of employees' demands in August., 1952 ?